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			-		*Value	
1982-83		•			225.6	
1983-84	•				225.6	
1 984-85					245.8	
1 985-8 6					274.3	
1 986-8 7					274.3	
1987-88					274.3	
1988-89					274.3	

*Gold valued at Rs. 53. 58 per 10 grams upto May 1966and at Rs. 84. 39 per 10 grams thereafter.

Development of food processing industry

428. SHRI RAJNI RANJAN SAHU: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) whether Government proopse to develop food processing industries and for that purpose have recently formulated any scheme: and

(b) if so, what are the details thereof?

THE MINISTER OF TEXTILES WITH ADDITIONAL CHARGE OF THE MIN-ISTRY OF FOOD PROCESSING INDUS-TRIES (SHRI SHARAD YADAV): (a) and (b) With the objective of development of food processing industries Government have set up the Ministry of Food Processing Industries, Some of the major steps taken since setting up of this Ministry for giving a boost to the development of food processing industries include:—

(i) Placement of food processing industries in Appendix-I with the exception of milk foods, malted foods and flour and subject to reservation for small scale industries;

(ii) Allowing the facility of broad banding to all food processing industries except malted foods and flour and those items reserved for Small Scale Industries; (iii) Formation of Nodal Agencies of State Governments for coordinating the activities connected with food processing industries;

(iv) Formation of Development Councils to advise the Ministry in the development of food processing industries;

(v) Granting of fiscal reliefs to the food processing industries.

Export of Cotton

429. SHRI RAJNI RANJAN SAHU: Will the Minister of TEXTILES be pleased to state:

(a) whether Government propose to increase the export quota of cotton in view of the increased production; and

(b) if so, what are the details thereof?

THE MINISTER OF TEXTILES WITH ADDITIONAL CHARGE OF THE MIN-ISTRY OF FOOD PROCESSING INDUS-TRIES (SHRI SHARAD YADAV): (a) and (b) In view of the increased production of cotton during the current cotton year, this Government has already increased the export quota to 3 lakh bales of long Staple (28 mm and above), 2 lakh bales of Extra Long Staple (34.5 mm and above) and 1 lakh bales of Bengal Deshi cotton as against the quota of only 1 lakh bales each of ELS and Bengal Desi cotton during the previous year. Release of further quota would depend on the availability of exportable surplus and the impact on prices.

SYL Canal

430. SHRI ANAND SHARMA: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether any plan of action is proposed to expedite the work on the SYL Canal; and

(b) if so, the target date by which the work is expected to be completed?

THE MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES

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(SHRI MANOBHAI KOTADIA): (a) and (b) The Central Government is providing the requisite funds for the project and is regularly monitoring the progress of the project to resolve bottlenecks and help in organising the necessary inputs. In the last review meeting held in this Ministry on 14-12-1989, it was inter alia decided that the work on the complex inter-linking the Nangal Hydel Channel and SYL would start immediately. Whereas all the works on the SYL are likely to be completed by June 1990, the minimum civil works on the inter-link complex required for commissioning SYL are likely to be completed by Novem-December, 1990.

महाराष्ट्र में राष्ट्रीय बचत प्रमाणपत्नों का बन्द किया जाना

(2) 430-क. श्री विश्वातराव रामराव पाहिस : क्या वित्त मंत्री यह बताने की क्रुपा करेंगे कि :

(क) क्या यह सच है कि सरकार ने ग्रप्रैल, 1989 से महाराष्ट्र में राष्ट्रीय बचत प्रमाणपतों (vi ग्रौर vii इशू) को बन्द कर दिया है जिसकी वजह से चालू वित्तीय वर्ष में ग्राहरण में 350 करोड़ रु. की कमी ग्रा गई है ग्रौर महाराष्ट्र लघु बचत संचय में भी कमी ग्राई है;

(ख) यदि हां, तो इस संबंध में ब्यौरा क्य⁻ँ है ; ग्रौर

(ग) उस पर सरकार की क्या प्रति-किया है।

वित्त मंत्री (प्रो॰ मध्यु वंडवते) (क) से (ग) राष्ट्रीय बचत पत्न vi ग्रौर vi निर्गम 1-4-1989 से बन्द कर दिये गये थे ग्रौर राष्ट्रीय बचत पत्न viii निर्गम नामक एक नई श्रृंखला 8-5-1989 को शुरू की गई थी।

@ पूर्वत ग्रतगरांकित प्रश्न 240, 27, दिसम्बर 1989 संस्थानान्तरित । 12.00 Noon

PAPERS LAID ON THE TABLE

I. Report and Accounts (1988-89) of the Industrial Reconstruction Bank of India, Calcutta and related papers.

II. Notifications of the Ministry of Finance (Department of Revenue)

[The Deputy Chairman in the Chair]

SHRI SUBRAMANIAN SWAMY: Madam, this morning I gave a notice. (Interruptions)...

THE DEPUTY CHAIRMAN: Hon. Members, let me allow the Papers to be laid on the Table. Then I will allow you. Let me go with the business first.

SHRI GHULAM RASOOL MATTO (Jammu and Kashmir): Madam, I want to congratulate Prof. Madhu Dandavate.

THE DEPUTY CHAIRMAN: You do it afterwards. How can you say anything before he lays anything? Let it come into being. Then you do it.

SHRI GHULAM RASOOL MATTO: Madam, I want to congratulate Prof. Madhu Dhandavate that after come his party has into power, the first thing that he has been pleased to do is under Item No. VII(6) he has exempted playing cards from the whole of the excise duty leviable there-Now we can play cards anyunder. where

THE DEPUTY CHAIRMAN: I will request the hon. Member to play his best cards. Now, Prof. Madhu Dandavate.

THE MINISTER OF FINANCE (PROF. MADHU DANDAVATE): Madam, I beg to lay on the Table—

I. A copy each (in English and Hindi) of the following papers, under subsection (5) of section 29 and subsection (5) of section 34 of the Industrial Reconstruction Bank of India Act, 1984:—

 \hat{i} (i) Fifth Annual Report and Accounts of the Industrial Recons-

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